

Master Circular
**Credit Exposure Norms and Statutory/
Other Restrictions on Loans & Advances**

**Statement showing details of advances against security of
Shares/Debentures etc. granted to individuals/share brokers
and other entities for the quarter ended _____**

[Vide para 5.5.5]

Name of the Bank _____

Sr. No.	Name of the Borrower	Nature of Limit and Amount Sanctioned	Outstanding Balance as at the end of Reporting Quarter (Rs. in lakh)	Market Value of Shares, Debentures, etc. held as Security (Rs. in lakh)	Due Date of Repayment of Advance	Action Taken to comply with RBI instructions contained in circular dated 19 April 2001
1	2	3	4	5	6	7

Chief Executive Officer